

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1489  
ANSWERED ON:11.03.2005  
DIVERSION OF FOODGRAINS UNDER RURAL DEVELOPMENT SCHEMES  
Barad Shri Jashubhai Dhanabhai

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government is aware of the misuse of the foodgrains released under various schemes to the State Governments;
- (b) if so, the details thereof, State-wise and scheme-wise;
- (c) whether the Union Government intends to set up a special monitoring cell to look into such instances;
- (d) if so, the details thereof; and
- (e) the time likely to be taken to set up special monitoring cell ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a)&(b) Foodgrains are provided under the normal Sampurna Gramin Rozgar Yojana (SGRY) and Special Component of SGRY. Primary responsibility for effective implantation of this programme lies on the part of State Government/Union Territory Administration. As and when such irregularities come to the notice to the Union Government, the concerned State Government/UT Administration is advised to take appropriate action to investigate and take appropriate action under the law.

(c) No, Sir.

(d)&(e) Does not arise.